

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 14 of 2014 in
Appeal No. 176 of 2012

Dated : 3rd November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mawana Sugar Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission
& Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice to the respondents returnable on 04.12.2014. Dasti Service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.12.2014**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson